

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-101
IB-215/ND/2020

IN THE MATTER OF:

M/s Mayfair Biotech Pvt. Ltd.

Vs

M/s Good Value Chemicals Pvt. Ltd.

....Applicant

....Respondent

SECTION

Under Section-9 of IBC, 2016

Order delivered on 14.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Rajesh Aggarwal & Adv. Urvasi Sharma.
For the Respondent :

ORDER

Ld. Counsel for petitioner has put in appearance and seeks time to file Tracking report of the demand notice sent to Corporate Debtor/Respondent. Let the same be filed within one week. List the case on 22.01.2020.

-sd/-

(K.K. VOHRA)
MEMBER (T)

-sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Chirag)